



2026:AHC:18760

## HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 10635 of 1983

Jagan Nath And Others

.....Petitioner(s)

Versus

D.D.C. And Others

.....Respondent(s)

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|---------------------------|---|-------------------------|
| Counsel for Petitioner(s) | : | R.N. Singh              |
| Counsel for Respondent(s) | : | Ashok Kumar Verma, S.C. |

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**Court No. - 6**

**HON'BLE PRAKASH PADIA, J.**

1. The matter is listed under heading "Oldest pending cases for priority hearing".
2. List revised. Nobody is present on behalf of petitioners as well as private respondent.
3. The writ petition is dismissed in default.
4. In case, any of the party is aggrieved with this order, they are free to move the recall application within one month from today.

**(Prakash Padia,J.)**

**January 27, 2026**

Swati